

SUPREME COURT OF INDIA

National Insurance Co. Ltd.

Vs.

Bhagwani

Special Leave Petition (C) No. 9215 of 2003

(S. B. Sinha and V. N. Khare JJ.)

05.01.2004

JUDGMENT

V.N. Khare, CJI and S.B. Sinha, J.

This Special Leave Petition is covered by a judgment of this Court in SLP (Civil) No. 9027 of 2003, National Insurance Co. Ltd. vs. Swaran Singh & Ors., delivered today where it has been held that the learner's licence is also a valid licence.